

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Premier Global Logistics Ltd
Vs
GPR Resources Pvt Ltd

MAIN PETITION NUMBER : IBA/582/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/2369(CHE)/2023; IA(IBC)/784(CHE)/2024 in IA/1004/2022

ORDER

IA(IBC)/2369(CHE)/2023; IA(IBC)/784(CHE)/2024 in IA/1004/2022

Present: Ld. Counsel Ms. Krithajnya for the Applicant / Liquidator, who
is also present in person.

Despite service on the Respondent / Police Department (CID), no report received as to the status of investigation against the Corporate Debtor.

Issue notice to the Deputy Commissioner of Police, EDF-1 Wing, with the directions to file the status report of the investigation with regard to the case Nos. 78/2022, 109/2022, 112/2022, 136/2022 and 144/2022.

He is also directed to depute the Inspector investigation to apprise this Tribunal the status of the investigation on the next date of hearing.

Applicant is directed to collect the notice from the Registry and serve on the Deputy Commissioner of Police for **30.08.2024**.

List both the applications for report / hearing on **30.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)